(ii) Central-Isaas to State Governments generally-carry interest at 5% per annum with a rebate of 1/4% for punctual repayments and interest payments.

Grants to Cultural Institutions in Keenia

3205. SHRIMATI BHARGAVI THAN-KAPPAN : Will be Minister of CULTURE be pleased to state :

(a) the names of cultural institutions of Kerala which have applied for grants under the programme of giving grants to cultural institutions; and

(b) the decisions taken thereon ?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE AND MINISTER OF DEPARTMENT OF CULTURE (SHRI SIDDHARTHA SHANKAR RAY) : (a) In so far as the schemes dealt with in the Department of Culture are concerned, no applications for grants have been received from any of the cultural institutions of Kerala during the current financial year. The Sangeet Natak Akademi, an autogomous organisation set up by the Government of India, have, however, received applications from the following institutions during the current financial year, for financial assistance ,

- 1. Kalpana Dance Centre, Ernakulam,
- 2. Kalanilayam Theatres, Trivandrum.
- 3. Unnayi Warrier Sinaraka Kalanilayam, Irinjalakuda.
- 4. Viswa Kala Kendra, Trivandrum,
- 5. Samastha Kerala Kathakali Society, Keerickad.
- 6. SALEM, Salem Music Society, Chengannur.
- 7. Gandhi Seva Sadan Kathakali & Classic Ari Academy, Filiphat.
- 8. Sreevaraham Vanitha Samithi, Trivandrum.

(b) The applications for grants received y the Sampar Natak Akademi will be Onsidered by the Gamints Committee and the (c) the reaction Executive Board of the Akademi in July, 75." in this regard ?

Proposal to give Concessions to Contral Government Employees for Going Abread

Written Answers

3206. SHRIMATI BHARGAVI THAN-KAPPAN : Will the Minister of FINANCE be pleased to state :

(a) whether there is any proposal, ander consideration of Government to encourage Central Government employees to go abroad by giving them some concessions or by deducting some amount as monthly deductions from their pay; and

(b) if, so the salient features of the proposal ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) No, Sir.

(b) Does not arise.

Scheme for Granting Loans to Farmers and Businessmen by Banks

3207. DR. RANEN SEN : Will the Minister of FINANCE be pleased to state :

(a) whether the Custodians of nationalised banks have differed with his suggestion in regard to the granting of loans to small farmers and businessmen; and

(b) if so, the final stand of his Ministry in this regard ?

THE MINISTER OF FINANCE (SHRI-YESHWANTRAO CHAVAN) : (a) No. Sir.

(b) Does not arise.

Selection of Pligrim Centres as Pinoss of Tourist Attraction

3208. SHRI B. S. MURTHY : Will the Minister of TOURISM AND CIVIL AVI-ATION be pleased to state :

(a) the names of pilgrim centres selected as places of tourist attraction;

(b) the critera for such a selection; and

(c) the reaction, if any of the pilgring n this regard ?